

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-376(PB)/2019**

**IN THE MATTER OF:**

Anuj Mittal ..... Petitioners/Applicant  
v.  
Umang Realtech Pvt. Ltd. .... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 20.08.2019**

**CORAM:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**HON'BLE PRESIDENT**

**SHRI S.K MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner ..... Mr. Varun Tandon, Adv.  
For the Respondent

**ORDER**

For order see, CP No. (IB)-210(PB)/2019.

20.08.2019.  
Aarti Makker